

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3583
ANSWERED ON:16.08.2010
DEVELOPMENT PROJECTS IN NAXAL AFFECTED STATES
Patil Shri A.T. Nana

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to expedite and effectively implement the centrally sponsored welfare schemes in various naxal affected States of the country in order to rein in on naxalite activities;
- (b) if so, the details thereof;
- (c) the action plan prepared by the Government for this purpose and the manner in which it is proposed to be implemented;
- (d) whether the Planning Commission has identified certain backward districts under the integrated development programme; and
- (e) if so, the details thereof and the manner in which it is likely to support the campaign against naxalism?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) Yes sir.

(b) & (c) In August, 2009, Government of India decided that Planning Commission would monitor the implementation of major development schemes being implemented in the focus districts affected by Left Wing Extremism. A Management Information System (MIS) was developed for online monitoring of the implementation of the 9 major developmental schemes and the implementation of Schedule Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006. A multi-pronged approach has been adopted to improve the pace of development in these districts:

(i) Regular video-conferences/meetings have been held by the Planning Commission with the district authorities, State Governments and the Ministries concerned to address the problems in implementation of the development schemes in these districts with the focus on desired outputs and outcomes;

(ii) An Empowered Group of officers has been constituted under the chairpersonship of Member-Secretary, Planning Commission to suggest measures for accelerated development;

(iii) A quick evaluation study has been commissioned by Planning Commission on 14 major development programmes under implementation in these districts.

(d)& (e) The Planning Commission has been asked to prepare an Integrated Action Plan for the focus districts affected by Left Wing Extremism (LWE) to address critical gaps in development in focus LWE districts, Planning Commission has initiated the process of preparation of Integrated Action Plan (IAPs) for these districts. The Integrated Action Plan has not yet been finalized.